

**Persons under Custody or on Bail
under the Foreigners' Act**

2371. SHRI BHOGEN德拉 JHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of male, female and children evacuees from Bangla Desh kept in jail custody under the Foreigners' Act or on bail since 26th March, 1971 ; and

(b) whether it is proposed to withdraw cases against them and release forthwith all the female and children particularly those whose husbands, fathers or other male guardians were killed in Bangla Desh ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). Facts are being ascertained from the Governments of West Bengal, Assam and Tripura.

**Utilisation of Amount Advanced to Film
Finance Corporation**

2372. SHRI K. C. PANDEY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the amount given to the Film Finance Corporation during the year 1970-71 ;

(b) the Purpose for which the amount ad been given ; and

(c) whether the amount advanced had been properly utilised ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (b). The Central Government have granted two loans totalling Rs. 32.50 lakhs to the Film Finance Corporation during the year 1970-71 for the following purposes :

	(Rs. in lakhs)
Loans to film producers for production of films.	20.00
Acquisition of cinema houses on lease	12.50
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	32.50
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(c) (i) The loan of Rs. 20 lakhs, earmarked for financing activity, is being utilised by the Corporation for release of loan instalments to film producers to whom loans have been sanctioned.

(ii) As regards loan of Rs. 12.50 lakhs, the Corporation are still negotiating for acquiring cinema theatres on lease.

**Removal of Demand Notes etc. from
Registered Letters and Parcels**

2373. SHRI A. N. CHAWLA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of incidents of removing demand notes, drafts and other important business documents from the registered letters and parcels detected during the financial year 1970-71 ;

(b) whether the Crime Branch of C.I.D. traced a gang of thieves which was indulging in such activities ; and

(c) if so, the number of persons arrested and the nature of documents seized from their possession and the action taken against them and others involved in such incidents ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) 99.

(b) Yes.

(c) In a series of such incidents at Delhi, C.I.D. (Crime) has arrested 4 persons including two clerks. No documents have been recovered from their possession. Rubber stamps of various forms were recovered on search of the two out-siders. The departmental officials have been placed under suspension. Case is still under investigation by Police. A similar incident was reported in Mysore Circle in which one postman was arrested. He was placed under suspension and is now facing trial in court. Two such cases occurred in Madhya Pradesh Circle in which one outsider was arrested and a Bank pass-book was seized from him.